

Water and Sanitation in rural areas since 02.10.2014. The objective is to achieve 100% open defecation free and to eradicate manual scavenging. This is under taken through construction of sanitary toilets in open defecation areas and conversion of hitherto insanitary toilets in Urban Areas. In rural areas the Department of Drinking Water and Sanitation promotes twin- leach pit toilets that do not require disposal of human faces. Such sanitary toilets do not require manual scavenging and hence the problem is addressed.

(b) to (d) As informed by Ministry of Housing and Urban Affairs 61.3 lakh Individual Household Latrines (IHHL) have been constructed out of the total target of 59 lakh IHHL till January, 2020. Also 5.82 lakh Community/Public Toilets seats have been constructed. Similarly, as per Department of Drinking Water and Sanitation 5.41 crore IHH toilets have been constructed in the Rural Areas of the country during the last 2 years and current year, out of which 32.72 lakh (i.e. 6%) are septic tanks toilets. As evident, the numbers of septic tanks are a small percentage and have in no way led to an increase in manual scavenging.

Manual Scavenging Act, 2013, strictly prohibits manual scavenging and limits hazardous cleaning to an exceptional circumstance with protective gears only, under Section 7 and 9 of the Act. Ministry of Housing and Urban Affairs has also brought a Standard Operating Procedure (SOP) for "Cleaning of Sewers and Septic Tanks", 2018 to reduce the occupational hazards of the workforce involved in cleaning of sewers and septic tanks thereby reducing any accident or loss of life to the extent possible. MoHUA had also published an Advisory on Emergency Response Sanitation Unit (ERSU) 2019. The advisory deals with the Technical and managerial Interventions for Ensuring Safety during Sewer and Septic Tank Cleaning.

Non-registration of birth of children

*190. DR. BANDA PRAKASH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether according to recently released data in National Family Health Survey (NFHS-4), three out of five children under the age of five had their births registered and possessed birth certificates in 2017-18 and if so, the details thereof;

(b) whether according to United Nations International Children's Emergency Fund (UNICEF) 2019 report, India is among the five countries with others being Ethiopia, Nigeria, Congo and Pakistan, that are home to half of the world's 166 million children whose births have not been registered; and

- (c) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) As per the latest survey of National Family Health (NFHS-4) conducted by Ministry of Health & Family Welfare in 2015-16, birth of 79.7% children under the age of 5 years was registered during 2015-16 in comparison to 41.2% in 2005-06.

(b) and (c) According to UNICEF 2019 report, birth registration percentage in Ethiopia, Nigeria, Congo and Pakistan is 3%, 47%, 96% and 34% respectively. Birth registration in India during 2017 is 84.9%. Any birth, which is not registered within one year of its occurrence can be registered based on an order by a Magistrate of the first class after verifying the correctness of birth and on payment of the prescribed fee.

Warrant of precedence

*191. SHRI A. VIJAYAKUMAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the existing warrant of precedence;
- (b) whether there is any proposal to revise warrant of precedence;
- (c) if so, the details thereof;
- (d) whether there is confusion prevailing regarding revision in warrant of precedence; and
- (e) if so, the action taken to remove the confusion?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) Table of Precedence (ToP), also known as Warrant of Precedence, is an executive order meant for State and Ceremonial occasions and has no application in the day-to-day business of the Government. Table of Precedence is available on the website of this Ministry (<https://mha.gov.in/>).

- (b) No, Sir.
- (c) Does not arise.
- (d) No, Sir.
- (e) Does not arise.